

**Defective Case Register from 2025-03-20 to 2025-03-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/8357/2025	ITISHREE TRIPATHY	2025-03-20	Date of trial court order furnished in cause title ,prayerof revision application and I .A - 230/2025 ,231/2025 are not correct and both the I As are not properly addressed to HONBLE court
2	D-ABLAPL/8259/2025	SAMBEET PATTANAYAK	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 not partial neat.
3	D-CRLMC/8405/2025	SEJAL NAYAK	2025-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Code no. not furnished in cause title.SL. no. 4 wrongly described in affidavit.Annexure 1 and 2 not properly arranged as per index .C. copy of annexures not filed. 2..Petition not correctly addressed to Honorable Court 3..Subject Code Not Furnished .
4	D-RVWPET/11180/2025	ADV.	2025-03-20	Place it after filing of impugned order
5	D-CRLMP/8220/2025	BRAJA MOHAN SARANGI	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-CRLMC/8456/2025	RANJIT MOHANTY	2025-03-20	page no.54 last portion partially neat.
7	D-BLAPL/8509/2025	SURYAKANTA DWIBEDI	2025-03-20	.Subject Code incorrectly Mentioned
8	D-WP(C)/11177/2025	AUROBINDA SAHOO	2025-03-20	.Petition not correctly addressed to Honorable Court
9	D-CRLMA/8427/2025	ADV.	2025-03-20	Ccopy of dismissal order not filed
10	D-LAA/11043/2025	SURYAKANTA DASH	2025-03-20	Requisites for issue of notice not filed.Address of op nos 3(a) to 3(e)not furnished in cause title.
11	D-BLAPL/8403/2025	RONALISHA PRADHAN	2025-03-20	1. Address of the opp.party not correctly furnished.2. As per rejection order under Annexure-2, the name of Lower court does not tally with petition.
12	D-ABLAPL/8412/2025	PRAVASH CHANDRA JENA	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 11 not legible.
13	D-ABLAPL/8443/2025	RAMESH SAHOO	2025-03-20	O.R Case and 2(b) CC number not mentioned in the copy of Report.

14	D-BLAPL/8487/2025	ARIJEET MISHRA	2025-03-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. D.C.fee Rs.50/- to be paid for OHBWF. on V.nama.2. SL. NOS. of para are not correct in the petition
15	D-BLAPL/8406/2025	SATYA SHIVA DASH	2025-03-20	Certificate of Undertaking should be he in place of she. Page 11 and 12 partly legible
16	D-BLAPL/8421/2025	SIDHARTHA DAS	2025-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court 2.Date of Declaration should be written as 18th Day of March 2025.
17	D-WP(C)/11272/2025	RAMA KRISHNA BISOI	2025-03-20	Annexure-1 is not exhibited
18	D-RSA/11103/2025	MAHESWAR MOHANTY	2025-03-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
19	D-CRLREV/8414/2025	SAPAN KUMAR LENKA	2025-03-20	3-AUTHENTICATION FEE IS DEFICIENT. AU Fee Rs 02.20p to be paid
20	D-FAO/11176/2025	SAMEER KUMAR DAS	2025-03-20	page18 22 and 23 not legible . 2-undertaking for filing of english translation copy of odiya annexure not furnished.
21	D-WP(C)/11162/2025	AUROBINDA SAHOO	2025-03-20	1.Petition not correctly addressed to Honorable Court 2. Synopsis and date charts not mentioned in index.
22	D-ABLAPL/8413/2025	SANTOSH KUMAR SAMANTARAY	2025-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.provision not correct.2. P.S..no. and G.R. no not correct in prayer of petition.3. Occupation not furnished in affidavit.
23	D-BLAPL/8590/2025	ASHOK KUMAR SARANGI	2025-03-20	Page marking not proper.
24	D-RVWPET/11161/2025	ADV.	2025-03-20	1. Period of Delay 16 days
25	D-ABLAPL/8574/2025	JNYANANANDA PANDA	2025-03-20	.Petition not correctly addressed to Honorable Court
26	D-WP(C)/11204/2025	SUBHRANSU BHUSAN MOHANTY	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age and Fathers name not furnished on behalf of OP No 6. 2. Annexure 1 series not neat and legible.
27	D-BLAPL/8356/2025	SUBASH CHANDRA MOHANTY	2025-03-20	As per standing order the name of victim / guardian and informant shall not be mentioned in the Petition.
28	D-CMP/7426/2025	SWAYAMBHU MISHRA (A.S.C)	2025-03-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 25-NAMES IN CAPITAL LETTERS/ENROLMENT

				NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1..Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Affidavit to be made and provision of law to be furnished .
29	D-BLAPL/8466/2025	SURYAKANTA DWIBEDI	2025-03-20	As per standing order no-3 dated.9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R will be made.
30	D-RPFAM/11235/2025	PRONROY MOHANTY	2025-03-20	This may be registered as W.P.(C).
31	D-WP(C)/10734/2025	RAMAKANTA SARANGI	2025-03-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.  AGE OF THE PETITIONER NOT STATED IN CAUSE TITLE 2. NEAT COPY OF PAGE NO 65.88 AND 89 TO BE FILED
32	D-CMP/11210/2025	ASHOK KUMAR MOHAPATRA	2025-03-20	3-AUTHENTICATION FEE IS DEFICIENT.  Authentication fees of Rs .2.20 paisa not paid on annexure -1 .
33	D-ABLAPL/8343/2025	ARUN KUMAR PATRA	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 9 not neat.
34	D-ABLAPL/8514/2025	SATYA NARAYAN MISHRA 4	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.13 not neat and legible.
35	D-WP(C)/11242/2025	SWAYAMJIT ROUT	2025-03-20	.Petition not correctly addressed to Honorable Court
36	D-CRLMC/8434/2025	SUSANTA SEKHAR MOHAPATRA	2025-03-20	Title of the Petitioner not mentioned in the FIR copy.
37	D-RPFAM/11097/2025	BHARATI DASH	2025-03-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  Good ground certificate not furnished.
38	D-WP(C)/11178/2025	AUROBINDA SAHOO	2025-03-20	1.Petition not correctly addressed to Honorable Court 2. Synopsis and date charts not marked in index
39	D-WP(C)/11189/2025	PAMI RATH	2025-03-20	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
40	D-CONTC/10979/2025	ADV.	2025-03-20	Code Not indicate in the cause title. 1. Date mentioned under annexure-1 not tally with the Book mark index and index of the writ petition. 2.Case no mentioned in the date chart not correct.3. code not indicate in the cause title.4. Case no and date mentioned in the reference certificate not correct.
41	D-BLAPL/8205/2025	BIJAYA KUMAR RAGADA	2025-03-20	Name of the court in connection with G.R.case no. , not found in rejection order.

42	D-WP(C)/11121/2025	SONAK MISHRA,A.S.C	2025-03-20	1. Annexure 1 series not Neat and Legible. 2 The affidavit and Declaration by Superintending Engineer is not a Party to the petition.
43	D-CMP/11395/2025	TUSAR KUMAR MISHRA	2025-03-20	Petition not correctly addressed to Honble court in c.m .p and both I .As .
44	D-CONTC/10942/2025	ADV.	2025-03-20	1- Page no 11 not legible2-Copy of order dt 10-02-2025to be filed
45	D-WPCRL/8542/2025	DEBA KUMAR RATH	2025-03-20	.Petition not correctly addressed to Honorable Court
46	D-BLAPL/8354/2025	PRAGYAN NALINI NAYAK	2025-03-20	Honble Court not tally with Rejection order and cause title.
47	D-BLAPL/8312/2025	DEEPAK KU SAHOO	2025-03-20	1 .ANNEXURE no 1 and 2 not mentioned in the body of petition as per index .
48	D-ABLAPL/8347/2025	BISHNU PRASAD PRADHAN	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 not neat.
49	D-WP(C)/11127/2025	NIRANJAN PANDA	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure 1 series and Page No 16 17 18 not Neat and Legible.
50	D-WP(C)/11191/2025	BINAYA KUMAR MOHANTY	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-MATA/10989/2025	DEBASIS PANIGRAHI	2025-03-20	1. Period of Delay 21 days
52	D-CRLMC/8384/2025	BISWARANJAN DALAI	2025-03-20	Provision of law not correctly furnished .
53	D-ABLAPL/8380/2025	JYOTIRMAYA SAHOO	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos . 9 and10 not neat.
54	D-ABLAPL/8430/2025	MANORANJAN DAS	2025-03-20	Year of P .S case furnished in paragraph -1 of cause title appears not correct .
55	D-BLAPL/8400/2025	ABINASH ROURAY	2025-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.10 not legible. 2.Annexure-1 and 2 not properly page marked in Index.
56	D-ABLAPL/8428/2025	DIPTI MAYEE LENKA	2025-03-20	.Petition not correctly addressed to Honorable Court
57	D-WP(C)/11356/2025	SANJEEV UDGATA	2025-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Synopsis and date charts are not alphabetically paginated.2.Xerox attested copy of order under Annexure-4 filed but c.copy there of not filed
58	D-ABLAPL/7687/2025	SWAYAMSIDDHA MISHRA	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 and 25 partially neat..

59	D-WP(C)/11274/2025	TARUN PATNAIK	2025-03-20	Age of the petitioner not furnished in vakaltnama.
60	D-CONTC/10986/2025	ADV.	2025-03-20	1.Code Not indicated in the cause title 2.Annexure 2 not marked at page no 12.
61	D-BLAPL/7922/2025	JUGALA KISHORE PANDA	2025-03-20	IT is stated in cause title that TR case no. 185/2023 pending in addl. session judge -cum-special judge Kendrapara but in Annexure -3 the same case is rejected by session judge Kendrapara.
62	D-WP(C)/10580/2025	GOPAL PRASAD JENA	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Date mentioned under annexure-5 not tally with Book mark index ,index and averment of the writ petition.2. Synopsis and date chart not alphabetically paginated. 3.Age of the petitioners no 57 and 110 not furnished in the cause title.
63	D-BLAPL/8469/2025	ANUP UDAYA SENAPATI	2025-03-20	THIS CASE IN CAUSE TITLE CONNECTING THE BAIL APPLICATION NO. 11891 OF 2024 NOT TALLY WITH FIR DETAILS .
64	D-RVWPET/11165/2025	ADV.	2025-03-20	1.Period of Delay 16 days
65	D-WP(C)/11079/2025	RAJU KUMAR SATPATHY	2025-03-20	Petition not correctly addressed to Honorable Court
66	D-CMAPL/11172/2025	ADV.	2025-03-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-CMP/11301/2025	AJIT CHANDRA MOHAPATRA	2025-03-20	1.Not properly addressed in the I.A.2.Authorisation on behalf of other Petitioners not furnished.
68	D-ABLAPL/8260/2025	KSHIROD KUMAR PAHIL	2025-03-20	Age of Petitioner No 4 is not mentioned in the Cause title.
69	D-CONTC/11153/2025	BAIDHAR SAHOO	2025-03-20	Code not indicated.
70	D-BLAPL/8336/2025	SOUMYA RANJAN DAS	2025-03-20	THE YEAR OF ST CASE 28 OF 2025 IN CAUSE TITLE d0es not tally with case no stated in Annexure-3
71	D-WP(C)/11344/2025	PRAKASH KUMAR MISHRA	2025-03-20	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished
72	D-ABLAPL/8450/2025	SANGRAM KESHARI ROUT	2025-03-20	G R CASE NO NOT STATED IN CAUSE TITLE
73	D-CRLMC/8390/2025	SUSANTA SEKHAR MOHAPATRA	2025-03-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. 1.C.C. Case No.34 of 2022 not mentioned vide Annexure-1.2.Provision of Law not correctly furnished.3. Date of 1.C.C.Case no.not mentioned in Para-3 page-5 of the petition.

74	D-WP(C)/11200/2025	PRONoy MOHANTY	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.  Page no 32 not legible .
75	D-BLAPL/8266/2025	JUDHISTHIR SAHOO	2025-03-20	Page 22 25 are not neat.
76	D-ABLAPL/8339/2025	HAREKRUSHNA DASH	2025-03-20	G.R number not tally with cause title and prayer person.
77	D-RVWPET/10722/2025	AKHAYA KUMAR MISHRA	2025-03-20	Place it after filing of C.copy of impugned order
78	D-CRLREV/8177/2025		2025-03-20	This may be registered as CRLMC.
79	D-WP(C)/11221/2025	DWARIKA PRASAD MOHANTY	2025-03-20	1.D/o OP No 1 mentioned repeatedly twice. 2. Annexure 10 not page marked as serial No 45.
80	D-WP(C)/11289/2025	CHANDRA KANTA KHATUA	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page No 8 and 10 not Neat and Legible.
81	D-CRLMC/8387/2025	BHABANI SANKAR DAS	2025-03-20	Undertaking not signed by the advocate .
82	D-CONTC/10913/2025	DEEPAK KUMAR PANI	2025-03-20	VERNACULAR CERTIFICATE NOT FURNISHED and PAGE NO. 9 NOT LEGIBLE 2. COPY OF IMPUGNED ORDER IN W.P(C) NO .4857/2024 THEN PUT UP FOR FURTHER SR
83	D-WP(C)/11142/2025	BIBHUTI BHUSAN SWAIN	2025-03-20	Page No 21 not neat and legible.
84	D-ABLAPL/8485/2025	MANORANJAN PADHY	2025-03-20	P.S number not mentioned in the prayer .
85	D-CONTC/11237/2025	ADV.	2025-03-20	Date of order mentioned in paragraph no-3 not correct.
86	D-WP(C)/11116/2025	JITENDRA KUMAR MISHRA (2)	2025-03-20	Date of order mentioned in the index under annex.1 not tally to annex.1 as annexed.
87	D-WP(C)/11341/2025	CHINMAYA RANJAN DAS	2025-03-20	1. Page Nos.10 To 21 Are Not Legible.
88	D-WP(C)/11273/2025	KARTIK KURMY	2025-03-20	1.Petition not correctly addressed to Honorable Court 2.The name of the opp.parties in index.affidavit and vakaltnama not correctly furnished.3.Copy not served on S.C.(C.T. and G.S.T.)
89	D-CRLLP/8541/2025	SARTHAK NAYAK	2025-03-20	Neat pages nos.38 to47 63 and 64 be filed.
90	D-ABLAPL/8480/2025	MANORANJAN PADHY	2025-03-20	PS number not mentioned in the prayer.
91	D-ABLAPL/8449/2025	BYOMAKESH TRIPATHY	2025-03-20	1. Index shows Bail Application instead of ABail Application. 2. Affidavit statement of facts is written as Bail Petition instead of ABail Petition.
92	D-WP(C)/11188/2025	SUBHADUTTA ROUTRAY	2025-03-20	Age of the petitioner not furnished in vakaltnama.

93	D-CRLMC/8272/2025	BIBHUTI RANJAN MOHANTY	2025-03-20	1. LAA fee Rs. 10/- to be paid
94	D-WP(C)/11326/2025	SWAPNIL ROY	2025-03-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-WP(C)/11484/2025	SUSHANTA KUMAR MISHRA	2025-03-20	Annexures are not correctly page marked
96	D-CONTC/10976/2025	ADV.	2025-03-20	The case no mentioned in the top of the index is not correct.2. case no mentioned in the date chart and in the prayer portion not correct.
97	D-BLAPL/8398/2025	ABINASH ROUTRAY	2025-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
98	D-BLAPL/8394/2025	CHANDAN SAMANTARAY	2025-03-20	Date of rejection order not correct in date chart.
99	D-BLAPL/8348/2025	AMIT BISWAL	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 6 not found.
100	D-WP(C)/11296/2025	GYANESWAR SATPATHY	2025-03-20	.Petition not correctly addressed to Honorable Court
101	D-WP(C)/11309/2025	TAPAN KUMAR KAMILA	2025-03-20	.Petition not correctly addressed to Honorable Court
102	D-CRLMC/8372/2025	BISWARANJAN DALAI	2025-03-20	.Petition not correctly addressed to Honorable Court
103	D-WP(C)/11192/2025	PAMI RATH	2025-03-20	.Subject Code incorrectly Mentioned
104	D-WP(C)/10856/2025	SANJAYA KUMAR PATRI	2025-03-20	Advocate welfare fee of Rs 50/- and legal assistant welfare fee of RS 10/- to be paid
105	D-BLAPL/8267/2025	DEBIDUTTA MOHAPATRA	2025-03-20	Petitioner Sk.Jiabar@Jiabul is written in rejection order as Sk. Jiabur@Jiabul. Signed in V Nama as SK JAIBUR Difference is to be reconciled
106	D-ABLAPL/8350/2025	BIRAJA PRASAD TRIPATHY	2025-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D-CRLMC/8180/2025	SAKTIDHARA MISHRA	2025-03-20	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Subject code not correctly furnished in Assessment slip Index Synopsis and date chart
108	D-ABLAPL/8373/2025	AMITAV TRIPATHY	2025-03-20	Name of informant should not be mentioned as per standing order . put up for further SR.
109	D-CRLMP/8410/2025	PRAVASH CHANDRA JENA	2025-03-20	Page No.11 neat copy not filed.
110	D-BLAPL/8340/2025	SOUMYA RANJAN DAS	2025-03-20	S T CASE NO IN CAUSE TITLE NOT TALLY WITH NO STATED IN C. COPY
111	D-ABLAPL/8550/2025	HEMENDRA SAMAL	2025-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished on declaration. 2..Petition not correctly addressed to Honorable Court
112	D-WP(C)/11345/2025	PRAKASH KUMAR MISHRA	2025-03-20	1.Criminal Appeal No.mentioned in Annexure-5 does not tally with book marks index,index and averment of writ petition.2.Mobile numbers of all the counsel in vakaltnama not furnished.
113	D-ABLAPL/8511/2025	SATRUGHNA DASH (A)	2025-03-20	Petitioner is a single party in cause title , but not correct in index and synopsis.
114	D-CMAPL/11437/2025	PRATYASISH MOHANTY	2025-03-20	1.C.copy of dismissal order not filed
115	D-WP(C)/11159/2025	SOUMYA RANJAN DAS	2025-03-20	Index not page marked. 2. Annexures not page marked and Date chart not properly filed in which Annexures are marked according to Index and Writ application.3 After proper filing of annexure, it requires to be further S.R.
116	D-WP(C)/11167/2025	ASWINI KUMAR DASH	2025-03-20	1. Annexure-2 is not exhibited and page marked.2.The name pf opp.parties not correctly furnished in vakaltnama.
117	D-CRLREV/8374/2025	DURGA PRASAD DHAL	2025-03-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Date of appellate court judgment seems to be incorrect in appeal memo.(ii)Year of lcc case is wrong in IAs 2.R1 in lower appellate court be made party.
118	D-ABLAPL/8408/2025	PRAVASH CHANDRA JENA	2025-03-20	Year of the FIR not correct in date chart.
119	D-ABLAPL/8494/2025	ANANGA KUMAR OTTA	2025-03-20	14-NOT PROPERLY INDEXED. Synopsis and date chart not furnished in index.
120	D-BLAPL/8383/2025	AMLAN SHAKTI PAUL	2025-03-20	Annexure -2 wrongly mentioned in para-5.
121	D-WP(C)/11285/2025	ANIMESH MOHANTY	2025-03-20	1. Detailed Address of OP No 2 not furnished. 2. Declaration not furnished by the affidavit
122	D-ABLAPL/8479/2025	PANCHANAN PANIGRAHI	2025-03-20	GR Case No in Cause title and Para-1 is written as 4/2025 but in Prayer written as 95/2025
123	D-CMP/11238/2025	VIJAYA KAR	2025-03-20	1 .Year of disposal of R .F A furnished in prayer of c .m .p is not correct . 2 . Case no .furnished in cause title of I .A is not correct and year of R .F .A furnished in prayer of I .A is not correct .
124	D-CRLMC/8558/2025	GAGAN BIHARI SINGH	2025-03-20	.Petition not correctly addressed to Honorable Court
125	D-WP(C)/11203/2025	UMAKANT SAHOO	2025-03-20	1.Page No15 17 and 20 not neat and legible. 2 .Declaration Para not filled up
126	D-CONTC/11218/2025	ADV.	2025-03-20	1. Code - NOT INDICATED 2. PAGE NO. 11 and 13 NOT LEGIBLE
127	D-ABLAPL/8441/2025	SIDHARTHA MISHRA	2025-03-20	Page -37 of annexure-3 is not legible .
128	D-RPFAM/11314/2025	SMRUTI RANJAN MOHAPATRA	2025-03-20	Provision of Law To be corrected after conversion.

129	D-ABLAPL/8481/2025	AMITAV TRIPATHY	2025-03-20	Page 9 is not Neat
130	D-FAO/11308/2025	NAYAN BEHARI DAS	2025-03-20	1. Period of Delay 70 days delay 2.Name of the Labour court not correctly furnished in Prayer of the Appeal and para no.1 of the I.A. No.198/2025.
131	D-BLAPL/8496/2025	AMULYA RATNA PANDA	2025-03-20	At the top of the rejection order,the name of the Court appears to be incorrect.
132	D-BLAPL/8468/2025	DEEPAK KU SAHOO	2025-03-20	Page marking not proper.
133	D-CRLMC/8301/2025	SURAJ MOHANTY	2025-03-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Deponent no.2 not signature in the Affidavit. 2. C.S. number not correctly furnished in Index, page nos. 11 and 12. 3. Provision of law not furnished in I.A. petition.
134	D-WP(C)/11209/2025	UMAKANT SAHOO	2025-03-20	1.Synopsis and date charts are not alphabetically paginated in index.2.Paragraphs of writ petition not correctly numbered.3.Prayer portion of writ petition not signed by counsel.4.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.5.Page-20 under Annexure-4 not filed.6.Annexure-1 and 2 are not correctly exhibited as per index and averment of writ petition
135	D-CRLMC/8530/2025	BIREN SANKAR TRIPATHY	2025-03-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Logo on v.nama is wanting.
136	D-FAO/11184/2025	SAMEER KUMAR DAS	2025-03-20	1-page 18 22 and 23 not legible. 2-undertaking for filing of english translation copy of odiyaa annexure not furnished .
137	D-ABLAPL/8417/2025	CHIRANJIB ROUT	2025-03-20	1.Annexure-1 not properly page marked in Index.
138	D-CRLA/8353/2025	BISWAJIT RANJAN TRIPATHY	2025-03-20	C.fee of Rs.10/- be paid. 2. P.S.case number given without year in prayer of stay petition.
139	D-ABLAPL/8471/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-03-20	Synopsis Para 1 and Prayer shows PS as Erasama while Cause title is corrected as Abhayachand pur. PS in Synopsis Para-1 and Prayer are to be corrected
140	D-CONTC/8974/2025	ADV.	2025-03-20	16-PETITION/APPEAL NOT IN TIME Period of Delay 121 days
141	D-MACA/8330/2025	PRADEEP KUMAR MISHRA	2025-03-20	1. Period of Delay 18 days delay
142	D-CONTC/11240/2025	ADV.	2025-03-20	Date of order mentioned in the paragraph no -3 not correct.
143	D-BLAPL/8304/2025	PRANAB KUMAR SAMANTRAY	2025-03-20	1. Date of order does not tally Annexure no 2 as per index .
144	D-ABLAPL/8407/2025	PRAVASH CHANDRA JENA	2025-03-20	Year of the FIR not correct in date chart.

145	D-ABLAPL/8399/2025	JYOTIRMAYA SAHOO	2025-03-20	Date of FIR not correct in index.
146	D-ABLAPL/8483/2025	MANORANJAN PADHY	2025-03-20	PS number not mentioned in the prayer.
147	D-ABLAPL/8486/2025	JUGALA KISHORE PANDA	2025-03-20	1. In Annexure-2 F.I.R in Parjanga P.S Case No. 103 of 2022 has been wrongly mentioned instead of P.S Case No. 103 of 2025 in Petition.in Averments-4
148	D-WP(C)/11190/2025	PRABODHA CHANDRA NAYAK	2025-03-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
149	D-WP(C)/11310/2025	AMIYA KUMAR MISHRA	2025-03-20	Petitioner being lady has been described as son of Kartik Mohanty in cause title
150	D-WP(C)/11507/2025	SAMARENDRA BEURA	2025-03-20	1) H C B A Fee Rs 50/- not paid.
151	D-ABLAPL/8551/2025	BIJAYA KUMAR RAGADA	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 to 12 not neat and legible.
152	D-ABLAPL/8516/2025	JNYANANANDA PANDA	2025-03-20	1. As per index, Annexure-1 not described in the petition. 2..Petition not correctly addressed to Honorable Court
153	D-CRLMA/8549/2025	LAXMIKANTA BEHERA	2025-03-20	Free copy or C .py of TC order not filed
154	D-BLAPL/8495/2025	BIJAYA KUMAR RAGADA	2025-03-20	1. Date of P.R.No. under Annexure-1 does not tally with cause title.
155	D-ABLAPL/8455/2025	BADRINARAYAN PANDA	2025-03-20	Page 15 partly legible.
156	D-ARBP/11275/2025	BUDHA BINAYA	2025-03-20	1. Court Fee Rs 500/- not paid 2. Addressed of Honble C.J. not correctly furnished.
157	D-BLAPL/8497/2025	JUGALA KISHORE PANDA	2025-03-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.2. As per Standing order No.03 dated 09.07.2024,the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R.
158	D-CONTC/11092/2025	ADV.	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
159	D-WP(C)/11286/2025	JEEVANJYOTI MOHANTY	2025-03-20	Petition not correctly addressed to Honorable Court
160	D-WP(C)/11214/2025	SUBRAT KUMAR KAR	2025-03-20	Date of Annexure-1 does not tally with the Index.
161	D-CONTC/11138/2025	ADV.	2025-03-20	INDEX NOT PROPERLY PAGE MARKED FOR COPY OF IMPUGNED ORDER ATTACHED LASTLY
162	D-WP(C)/11201/2025	KUNAL KUMAR SWAIN	2025-03-20	Page No 22, 23, 24, 27, 28,30, 34, 35, 36, 42, 43, 44, 46, 49 and 51 not Neat and Legible. 2. Hologram of Rs 50/- not affixed in the VAKALATNAMA
163	D-CONTC/10947/2025	SUBRAT KUMAR KAR	2025-03-20	1.Period of Delay 82 days
164	D-WP(C)/11027/2025	GOPAL PRASAD JENA	2025-03-20	1.Age of Petitioner No 2 not tally with the Cause title as well as affidavit. 2. Annexure 2

				series not available in the Writ petition according to Index . 3 Page No 28 not Neat and legible
165	D-WP(C)/11247/2025	SAIBRATA RATH	2025-03-20	Annexure 3 not legible .
166	D-ABLAPL/8416/2025	JNYANANANDA PANDA	2025-03-20	1.As per Index,Annexure-1 1. As per Index,Annexure-1 not described in the petition. 2..Subject Code incorrectly Mentioned
167	D-MACA/11108/2025	SRINIBAS MOHANTY	2025-03-20	1-not page marking inannexure-1 as per index 2-representive of petitioner no 1 not executed in vakalatnama as well as affidavits and age not furnished for petitioner no2
168	D-BLAPL/8273/2025	TANMAYA KUMAR MOHANTY	2025-03-20	Date of Declaration is written as 17 day of March 2024 instead of 17 day of March 2025
169	D-CONTC/11113/2025	HEMANTA KUMAR MOHANTA	2025-03-20	1.ARISING OUT OF HEADING OF THE CASE WA IS WRONG
170	D-WP(C)/11298/2025	GYANESWAR SATPATHY	2025-03-20	1.Petition not correctly addressed to Honorable Court 2. Age of the petitioner not furnished in vakaltnama.
171	D-CRLREV/8351/2025	BIJAYA KUMAR RAGADA	2025-03-20	Receipt showing copy On vigilance counsel not filed . 2.. Code Indicated but not correct 3. Year of T .R case mentioned in synopsis appears not correct .
172	D-ABLAPL/8352/2025	NIRANJAN LENKA	2025-03-20	P.S.Case no not mentioned in Cause Title.
173	D-MACA/11140/2025	RIMJHIMBALA PATI	2025-03-20	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1. Period of Delay 224 days
174	D-CRLMC/8404/2025	PRAVASH CHANDRA JENA	2025-03-20	C.Copy of F.I.R.NOT FILED.
175	D-CMAPL/11418/2025	ADV.	2025-03-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  C.copy of dismissal order not filed
176	D-MACA/11197/2025	LAXMINARAYAN PATEL	2025-03-20	put up for S.R after furnished valuation of present appeal
177	D-CONTC/10990/2025	ADV.	2025-03-20	Case no mentioned in the date chart not correct.
178	D-WP(C)/11076/2025	RAJU KUMAR SATPATHY	2025-03-20	.Petition not correctly addressed to Honorable Court

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 20-03-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/1359/2023	CONTC/1359/2023	AUROVINDA MOHANTY	OTHERS. DELAY OF 76 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTC/7740/2023	CONTC/7740/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	CONTC/3286/2023	CONTC/3286/2023	ADV	OTHERS. OP NO.3 IN WP(C) NOT MADE A PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/1320/2023	CONTC/1320/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CONTC/727/2023	CONTC/727/2023	NRUSINGH CHARAN ROUT	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	CONTC/7499/2023	CONTC/7499/2023	BISWARANJAN MAHARATHA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT

				FILED.
7	RVWPET/159/2021	RVWPET/159/2021	ADV	OTHERS. CODE NOT INDICATED
8	RVWPET/461/2023	RVWPET/461/2023	AMBIKA PRASAD RAY	OTHERS. PLACE IT AFTER FILING C COPY OF IMPUGNED ORDER
9	RSA/212/2012	RSA/212/2012	M/S.SAMARENDRA BAHADUR	OTHERS. DELAY OF 3582 DAYS